IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-III

CP-16/140/ND/2017

IN THE MATTER OF:

M/s. Inverness Medical Shimla (P) Limited

.. PETITIONER

SECTION:

Under Section 441 (92) (5)

Order delivered on 06.11.2017

Coram:

R. VARADHARAJAN, Horble Member (Judicial)

For the Petitioner/Applicant : Mr. Lalit Kumar Saini, Advocate

Mr. Deepak Bansal, Prac. Company Secy.

For the Respondents

ORDER

Learned Counsel for the petitioner is present. Heard the matter. Order reserved.

MEMBER (JUDICIAL)

Surjit 06.11.2017